TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

No.1/Judicial/Misc./TDSAT/2024

Dated: 1st July, 2025

NOTICE

As per this Tribunal's Notice No. 24/2/2021-22/Admin/TDSAT, dated 7th April, 2025, the 5th July, 2025 (Saturday) has been declared as a Court sitting day for this Hon'ble Tribunal. It is hereby informed to all the Advocates / parties that the sitting of the Tribunal on 5th July, 2025 will take place through virtual mode.

-Desk Officer

Copy to:

- 1. The Telecom Lawyers'Association, TDSAT.
- 2. The Registrar-cum-Principal Secretary, TDSAT.
- 3. The Director, TDSAT.
- 4. The Deputy Registrar, TDSAT.
- 5. The PPS/PS To Hon'ble Chairperson and Members, TDSAT.
- 6. Notice Board.
- 7. TDSAT Website.